

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Rathi Super Steel Ltd Date of Commencement of Liquidation: 19-06-2020; List of Stakeholders as on Date: 30-06-2021; Name of IP: Mr. Harish Chander Arora; Process Number: 1; Last 5 digit of registration number: 10700

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		19183688		19183688				NA
2	Liquidation costs incurred till date		21862632		21862632				NA
3	Secured financial creditors	11	10840836931	11	10450648315				NA
4	Unsecured financial creditors	3	80512385	3	80512385				NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	10		10	788150				NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	11	1419014073	10	883774722				NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>35</b>	<b>12381409709</b>	<b>34</b>	<b>11456769892</b>	<b>0</b>	<b>0</b>		